

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following committee is hereby constituted with immediate effect to suggest ways and means as to whether contractual employees through GeM/Government approved agencies can be taken as stop-gap arrangement till the time regular appointment is made for upcoming anticipated new courts. The Committee shall deliberate over the codal formalities which are required to be complied for the aforesaid purpose:-

S.N.	Name of Judicial Officer	Designation
1	Sh. Mukesh Kumar Gupta Officer In-Charge, Administration Branch-I (Central)	Chairperson
2	Sh. Rajesh Kumar Goel Officer In-Charge, Administration Branch-II (Central)	Member
3	Sh. Murari Prasad Singh Judge, Family Court (Central)	Member
4	Sh. Arun Sukhija Officer In-Charge, Administration Branch-III (Central)	Member
5	Sh. Ajay Mehrol, Sr.A.O/D.D.O (Central)	Member

Note:- The Committee will make all endeavors to submit the report within a week.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 35351 - 35381 /F.1(3)/Gaz/2024

Dated 24 SEP 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The D.D.O, Accounts Branch, Central, Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-Charge, Admin-I-II-III, Central District, Tis Hazari Courts, Delhi, with the direction to pursue the matter with said committee.
6. The AO(J)/Branch In-Charge, Recruitment Cell, General Branch (Central), Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi